

**GOVERNMENT OF INDIA
DEVELOPMENT OF NORTH EASTERN REGION
LOK SABHA**

STARRED QUESTION NO:44
ANSWERED ON:26.11.2014
DEVELOPMENTAL SCHEMES FOR NER
Meghwal Shri Arjun Ram ;Sarmah Shri Ram Prasad

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) the details of developmental schemes for the North-Eastern States sanctioned, implemented and under implementation the fund released during each of the last three years and the current year, schemes-wise;
- (b) the details of ongoing projects incurring time and cost overruns in these States, State-wise; and
- (c) the mechanism put in place to monitor and evaluate the progress of these schemes?

Answer

The Minister of State (Independent Charge) of the Ministry of Development of North Eastern Region [Dr. Jitendra Singh]

(a) to (c) A Statement is laid on the Table of the House

Statement referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No. 44 for answer on 26/11/2014.

(a) Ministry of Development of North Eastern Region provides financial assistance to North Eastern States under the schemes of Non Lapsable Central Pool of Resources (NLCPR) and Social and Infrastructure Development Fund (SIDF) for the development of the region. Funds are also provided to these States through North Eastern Council (NEC) for Infrastructure Development in different sectors, livelihood promotion and other activities. In addition, developmental schemes under Capacity Building and Technical Assistance (CBTA) and Externally Aided Project (EAP) are also undertaken by the Ministry for development of the region. Further, Thirteenth Finance Commission (TFC) has also recommended Grants-in-Aid for these States for their specific needs. The details of the funds released under these schemes for the last three years and current year is given at Annexure-I. All the Schemes are currently under implementation.

(b) State-wise details of ongoing projects of NLCPR and NEC incurring time and cost overruns over and above the agreed completion period in these States are given at Annexure-II. The Projects sanctioned on the recommendation of 13th Finance Commission and under Externally Aided Projects are at their earlier stages of implementation. The funds provided under CB&TA has no time and cost overruns.

(c) Projects funded under NLCPR Schemes are periodically monitored through Quarterly Progress Reports (QPRs), field visits by the nodal officers of the Ministry and the State Governments and inspections made by the Independent Quality Monitors (IQMs). NEC monitors their projects through periodical review meetings, field inspections by officers of NEC, Consultants and Regional Level Monitors (RLM). Similarly under CBTA, training Institutes engaged for imparting skills to unemployed youth of NER are mandated to provide at least 75% placement before getting the next installment. Inspection and interaction with the trainees also form part of monitoring the quality of the training being imparted to them by the Institutes. The National Level Steering Committee (NLSC) monitors and evaluates Externally Aided Projects (EAP) with the help of Project Management Consultants. These projects are also monitored by State Level Steering Committee (SLSC) and Project Implementation Unit headed by the Project Director in the States. The Grants-in-Aid on the recommendations of Thirteenth Finance Commission (TFC) are monitored through a review committee chaired by Secretary, Ministry of DoNER.